

Housing Problem of Delhi Police Personnel

†3090. PROF. M.M. AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that Delhi Police personnel are facing problems of housing;

(b) if so, whether Government have drawn up any plan to solve this problem provide basic facilities to them and modernise policing system; and

(c) the details of the steps taken by Government so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir.

(b) and (c) Yes, Sir. Subject to availability of financial resources, funds are allocated to Delhi Police on year to year basis for execution of their projects and to meet their modernization needs.

Inquiry into blast in Anand Parbat area of Delhi

†3091. SHRI BACHANI LEKHRAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a blast occurred recently at Anand Parbat area of Delhi;

(b) if so, whether Government has conducted an inquiry into this incident so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir.

(b) and (c) Delhi Police have registered a case in connection with this blast and taken up the investigation.

Unauthorised Immigration in Andaman and Nicobar Islands

3092. SHRI BACHANI LEKHRAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to issue Identity Cards to all citizens of

†Original notice of the question was received in Hindi.

[19 December, 2001]

RAJYA SABHA

Andaman and Nicobar Islands as there is no checking of Immigration by sea route;

(b) whether it is a fact that since last two decades, population of this area increased by immigration;

(c) whether the State Government has ever suggested the Government of India for issuing Identity Card; and

(d) what action Government have taken or proposed to take against unauthorized immigration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir. The Andaman and Nicobar Administration have formulated a scheme for issue of Islander's Identity Cards to all the persons who have been residing in the Andaman and Nicobar Islands from a date prior to 9.3.93 and have attained the age of 18 years.

(b) The population of Andaman and Nicobar Islands has increased due to natural growth as also by immigration.

(c) The scheme for issuing Islander's Identity Cards has been prepared by the Andaman & Nicobar Administration as per the advice of the Central Government.

(d) The steps taken by the Andaman and Nicobar Administration to check unauthorized immigration include non-regularisation of any encroachment that has taken place after 1978 and reduction in various inbuilt subsidies and moving towards realistic user charges for various services.

Anti National activities of SIMI

3093. SHRI YADLAPATI VENKAT RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of activists of Students Islamic Movement of India who were found to be involved in anti-National activities in the country during the last three years;

(b) the number of such activists who were convicted and were sentenced by courts in the country in the last two years;

(c) whether a number of activists had connection with foreign militants outfits; and

(d) if so, the details in this regard?